

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

Original Application No. 332/00493/2014
This the 18th day of April, 2019

Hon'ble Ms. Jasmine Ahmed, Member - J
Hon'ble Mr. Devendra Chaudhry, Member - A

Hari Ram Yadav aged about 52 years S/o Sri Gyan Chandra Yadav BPM Mahrajganj (Surapur) Ambedkarnagar R/o Sirsia Jamunipur (Raje Sultanpur) District - Ambedkar Nagar.

..... Applicant
By Advocate: None present.

VERSUS

1. Union of India through Secretary, Ministry of Communication, Government of India, Department of Post, New Delhi.
2. Chief Post Master General U.P. Lucknow.
4. SSPOs Faizabad.

..... Respondents
By Advocate: Sri Alok Trivedi for Sri G.K. Singh

O R D E R (ORAL)

Delivered by:

Hon'ble Ms. Jasmine Ahmed, Member - J

It is seen that an affidavit has been filed by the applicant that he does not want to contest his case further and does not want to press his present original application.

2. In view of above, withdrawal application No. 1791/2018 is allowed. The instant petition stands dismissed having been withdrawn.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)